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Title: Introduction of the Representation of the People (Amendment) Bill, 2016 (*Insertion of new Section 70A*).

HON. DEPUTY SPEAKER: Item No.29, Shri Pralhad Joshi.

SHRI PRALHAD JOSHI (DHARWAD): Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

*The motion was adopted.*

SHRI PRALHAD JOSHI: I introduce the Bill.

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